

IN THE HIGH COURT OF ORISSA, CUTTACK
N O T I C E

As directed, it is hereby informed that the following cases will be taken up before the Division Bench of Hon'ble The Chief Justice and Hon'ble Mr. Justice Chittaranjan Dash today, the 30th October, 2026.

CHIEF JUSTICE'S COURT (OLD BUILDING)

THE HON'BLE THE CHIEF JUSTICE
THE HON'BLE MR. JUSTICE CHITTARANJAN DASH

FRESH ADMISSION - WPCRL

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| 1) WPCRL/137/2026
[ODHC010844582026]
(IA No.35/2026 is at flag.A for
appr.order. IA No.36/2026 is at
flag.B for appr.order. IA
No.37/2026 is at flag.C for
appr.order. IA No.43/2026 is at
flag.D for correct the
nomenclature.) MENTION | T F ENTERPRISES, HYDERABAD
Vs | NIRMAL CHANDRA MOHANTY
M.MOHANTY |
| 2) WPCRL/138/2026
[ODHC010844552026]
(IA No.32/2026 is at flag.A for
appr.order. IA No.33/2026 is at
flag.B for appr.order. IA
No.34/2026 is at flag.C for
appr.order. IA No.42/2026 is at
flag.D for correct the
nomenclature.) MENTION | STATE OF ODISHA
UNIVERSAL LEATHERS,
TELENGANA
Vs | NIRMAL CHANDRA MOHANTY
M.MOHANTY |
| 3) WPCRL/139/2026
[ODHC010844632026]
(IA No.38/2026 is at flag.A for
appr.order. IA No.39/2026 is at
flag.B for appr.order. IA
No.40/2026 is at flag.C for
appr.order. IA No.44/2026 is at
flag.D for correct the
nomenclature.) MENTION | STATE OF ODISHA
M/S. ISHAN
ENTERPRISES,UTTAR
PRADESH
Vs | NIRMAL CHANDRA MOHANTY
M.MOHANTY |

STATE OF ODISHA

BY ORDER,

THE HIGH COURT OF ORISSA
CUTTACK

30.10.2026

SD/ SHIBASISH GIRI
30.10.2026

DY.REGISTRAR (JUDL.)

